(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI FINANCE (REVENUE-1) DEPARTMENT DELHI SACHIVALAYA, I.P. ESTATE: NEW DELHI-110 002

No. F.3(102)/Fin.(Rev-1)/2019-20/DS-V1/ /3/

Dated: 11/3/20

Notification No. 26/2019- State Tax (Rate)

No. F.3(102)/Fin.(Rev-I)/2019-20/- In exercise of the powers conferred by sub-section (3) of section 11 of the Delhi Goods and Services Tax Act, 2017 (03 of 2017), the Lt. Governor of the National Capital Territory of Delhi, on the recommendations of the Council, and on being satisfied that it is necessary so to do, hereby makes the following further amendment in the notification of the Government of National Capital Territory of Delhi, in the Department of Finance (Revenue-1) No.11/2017- State Tax (Rate), dated the 30th June, 2017, published in the Gazette of Delhi, Extraordinary, Part IV, vide number No. F.3 (15)/Fin (Rev-1)/2017-18/DS-VI/381, dated the 30th June, 2017. In the said notification, in the Table, against serial number 26, in column (3), in item (ic), the following Explanation shall be inserted, namely: -

"Explanation- For the purposes of this entry, the term "bus body building" shall include building of body on chassis of any vehicle falling under chapter 87 in the First Schedule to the Customs Tariff Act, 1975."

2. This notification shall come into force with effect from the 22nd day of November, 2019.

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi,

> (Sunil Sehgal) Dy. Secretary VI (Finance)

No. F.3(102)/Fin.(Rev-I)/2019-20/DS-VI/ /2/

Dated: 11/3/20

Copy forwarded for information to:-

The Principal Secretary to the Hon'ble Lieutenant Governor, Delhi

- 2. The Principal Secretary (Finance), Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi
- 3. The Secretary (GAD), Govt. of NCT of Delhi with the request to publish the notification in Delhi Gazette Part-IV (Extraordinary) in today's date.

4. The Commissioner, State Tax, Delhi, Vyapar Bhawan, I.P. Estate, New Delhi.

The Additional Secretary to the Hon'ble Chief Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi

- The Secretary to Finance Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi
- 7. The Additional Secretary (Law), Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi
- 8. The P.S. to the Leader of Opposition, 29, Delhi Legislative Assembly, Old Secretariat, Delhi.
- 9. OSD to Chief Secretary, Govt. of NCT of Delhi, Delhi Sachivalaya, 1.P. Estate, New Delhi.

10, Guard File.

M. Website.

(Sunil Sehgal) Dy. Secretary VI (Finance)

Note: -The principal notification No.11/2017- State Tax (Rate), dated the 30th June, 2017was published in the Gazette of Delhi, Extraordinary, Part IV, *vide* number F.3 (15)/Fin (Rev-I)/2017-18/DS-VI/381, dated the 30th June, 2017 and was last amended by notification No. 20/2019- State Tax (Rate), dated the 22nd October, 2019 vide number F.3 (71)/Fin (Rev-I)/2019-20/DS-VI/503, dated the 22nd October, 2019.